

**COMMITTEE ON PAPERS LAID ON THE TABLE
(2022-23)**

133

SEVENTEENTH LOK SABHA

133th REPORT

**[Action-taken by the Ministry of Minority Affairs on the Recommendations/
Observations made by the Committee in their Twenty Fifth Report (Seventeenth
Lok Sabha) regarding the delay in laying the Annual Reports and Audited
Accounts of the Maulana Azad Education Foundation, New Delhi.]**

(Presented to Lok Sabha on 25.07.2023)



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI**

July, 2023/Shraavana,1945(Saka)

CONTENTS

PAGE

COMPOSITION OF THE COMMITTEE ON PAPERS LAID ON THE TABLE (2022-23)		(iii)
INTRODUCTION		(iv)
<u>REPORT</u>	Action-taken by the Ministry of Minority Affairs on the Recommendations/ Observations made by the Committee in their Twenty Fifth Report (Seventeenth Lok Sabha) regarding the delay in laying the Annual Reports and Audited Accounts of the Maulana Azad Education Foundation, New Delhi.	1
<u>APPENDICES</u>		
<u>Appendix-I</u>	Reply showing Action Taken by the Ministry of Minority Affairs on the Recommendations/Observations made by the Committee in their Twenty Fifth Report (Seventeenth Lok Sabha).	3
<u>Appendix-II</u>	The Extracts of the Minutes of the sitting of the Committee held on 05 April, 2023.	5

COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE

LOK SABHA

(2022-23)

Shri Girish Chandra - Chairperson

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Dr. A. Chellakumar
4. Shri Pallab Lochan Das
5. Shri Choudhury Mohan Jatua
6. Choudhary Mehboob Ali Kaiser
7. Dr. Amol RamsingKolhe
8. Shri Bharat Ram Margani
9. Shri Jamyang Tsering Namgyal
10. Smt. Aparupa Poddar
11. Shri T.N. Prathapan
12. Shri Sellaperumal Ramalingam
13. Shri Saptagiri Sankar Ulaka
14. Shri Devendrappa Y
15. Shri Ashok Kumar Yadav

SECRETARIAT

1. Shri Vinay Kumar Mohan - Joint Secretary
2. Shri Naval K. Verma - Director
3. Shri Uttam Chand Bharadwaj - Additional Director

INTRODUCTION

I, the Chairperson of the Committee on Papers Laid on the Table (2022-23), having been authorized by the Committee to present the Report on their behalf, present this 133th Report on the action-taken by the Ministry of Minority Affairs on the Recommendations/ Observations made by the Committee in their Twenty-Fifth Report (Seventeenth Lok Sabha) regarding the delay in laying the Annual Reports and Audited Accounts of the Maulana Azad Education Foundation, New Delhi.

2. The Twenty-Fifth Report (Seventeenth Lok Sabha) was presented to Lok Sabha on 23.09.2020. The Ministry of Minority Affairs furnished their replies on 26.04.2022 indicating the action taken on the observations/recommendations contained in the Twenty-Fifth Report. The Committee considered and adopted this Report at their sitting held on 05 April, 2023.

3. The Committee place on record their appreciation of the valuable assistance rendered to them by the officials of the Lok Sabha Secretariat attached to the Committee.

4. The Observation/Recommendations of the Committee have been printed in bold letters at the end of the Report.

New Delhi
05 April, 2023
Chaitra 15, 1945 (Saka)

Girish Chandra
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

COMMITTEE ON PAPERS LAID ON THE TABLE (2022-2023), LOK SABHA

Action-taken by the Ministry of Minority Affairs on the Recommendations/ Observations made by the Committee in their Twenty-Fifth Report (Seventeenth Lok Sabha) regarding the delay in laying the Annual Reports and Audited Accounts of the Maulana Azad Education Foundation, New Delhi.

This Report of the Committee deals with the action-taken by the Government on the Recommendations/Observations made by the Committee on Papers Laid on the Table (2021-2022) in its Twenty-Fifth Report (17th Lok Sabha) which, dealt with the matter of the delays in laying the Annual Reports and Audited Accounts of the Maulana Azad Education Foundation, New Delhi under the administrative control of the Ministry of Minority Affairs and which was presented to the Lok Sabha on 23.09.2020.

2. The Committee had made three Observations/Recommendations in its Twenty-Fifth Report (17th Lok Sabha). The action-taken replies to all the three Observations/Recommendations of the said Report were received from the Government on 26th April, 2022. Accordingly, the reply showing the action taken by the Government on the Recommendations/Observations contained in the Twenty-Fifth Report (17th Lok Sabha) is given in **Appendix**.

3. **The Committee in their Twenty-Fifth Report (Seventeenth Lok Sabha) had pointed out the failure of the Ministry of Minority Affairs for not laying of the Annual Reports and Audited Accounts of the Maulana Azad Education Foundation, New Delhi from 2013-2014 to 2018-2019 within stipulated time and recommended that the documents of the Organisations should be laid on time in future.**

4. **The Committee are constrained to note that the Annual Report and the Audited Accounts of the said Organisation for the year 2018-2019 and 2019-2020 were laid on 19 March, 2020 and 9 December, 2021 with delays of more than 2 months and more than 11 months respectively. The requisite documents of the Organisation for the year 2020-2021¹ have not yet been laid.**

¹ The requisite documents for the year 2020-21 have been laid on 22.12.2022.

5. In the given situation, the Committee do reiterate that utmost efforts need to be made to adhere to the recommendations made by the Committee in the matter so that the Annual Reports and Audited Accounts for the year 2020-2021 should be laid at the earliest and for succeeding years within the stipulated time. The Committee would like to be informed of the action taken by the Ministry in this regard.

**New Delhi
05 April, 2023
Chaitra 15, 1945 (Saka)**

**Girish Chandra
Chairperson
Committee on Papers Laid on the Table
Lok Sabha**

APPENDIX
(vide paragraph 02 of the Report)

Reply Showing Action Taken by the Ministry of Minority Affairs on the Recommendations/Observations Contained in the Twenty-Fifth Report of the Committee on Papers on the Table (Lok Sabha), Seventeenth Lok Sabha.

(Recommendation Serial No. 11)

Laying of these documents on the Table of the House within nine months from the closure of the accounting year have also not been complied with. The Committee is disappointed to note that the Ministry of Minority Affairs did not adhere to the stipulated time frame in respect of these documents of Maulana Azad Education Foundation for years 2013-2014, 2014-2015, 2015-2016 and 2016-2017 which were laid with delay ranging from 3½ months to 19 months. The Committee also notes that the documents for the year 2017-2018 were laid almost within stipulated time period (i.e.07.01.2019) on the Table of the House. Further, the Annual Report and Audited Accounts for the year 2018-19 have not been laid yet.

Reply of the Government

The Annual Report and Audited Accounts of MAEF for the FY 2018-19 have been laid in Lok Sabha on 19.03.2020 along with delay statement (Copies enclosed of status available on Lok Sabha Portal and delay statement).

(Ministry of Minority Affairs O.M. No. MAEF-11/1/2021-IM Dated 26.04.2022)

(Recommendation Serial No. 12)

The Committee was apprised of many establishment audit and procedure related reasons for delay in submission of Audit Report by Auditors. However, the Committee feel that the Ministry should have devised appropriate system to obviate such kind of delays as they are duty bound to fulfil their Parliamentary Obligations to lay these documents within the stipulated time line.

Reply of the Government

Noted for future compliance.

(Ministry of Minority Affairs O.M. No. MAEF-11/1/2021-IM Dated 26.04.2022)

(Recommendation Serial No. 13)

The Committee also impress upon the Ministry that if due to unavoidable reasons, the Annual Reports and Audited Accounts of the Maulana Azad Education Foundation could not be laid on the Table of the House within the stipulated time, a statement explaining the reasons as to why the requisite documents could not be laid within prescribed period should be laid on the Table of the House within 30 days or as soon as the House meets, whichever is later.

Reply of the Government

Noted for future compliance. It is also to submit that the Annual and Audit reports for the FY 2019-20 of MAEF has been laid in Lok Sabha on 09.12.2021 within the stipulated period of nine months from the closure of the accounting year (Bulletin of Lok Sabha enclosed).

(Ministry of Minority Affairs O.M. No. MAEF-11/1/2021-IM Dated 26.04.2022)

The Extracts of the Minutes of the ___ sitting of the Committee on Papers Laid on the Table (2023-2023).

The Committee sat on Wednesday, 05th April, 2023 from 15:00 hours to 16:10 hours in Committee Room 'C', Parliament House Annexe, New Delhi.

Present

Shri Girish Chandra - ***Chairperson***

Members

(Lok Sabha)

16. Shri Shafiqur Rahman Barq
17. Dr. A. Chellakumar
18. Choudhary Mehboob Ali Kaiser
19. Smt. Aparupa Poddar
20. Shri T.N. Prathapan
21. Shri Sellaperumal Ramalingam
22. Shri Saptagiri Sankar Ulaka
23. Shri Devendrappa Y.

Secretariat

1. Shri Vinay Kumar Mohan - Joint Secretary
2. Shri Naval K. Verma - Director
3. Shri Uttam Chand Bharadwaj - Additional Director

2. At the outset, the Chairperson welcomed the Members of the Committee to the sitting and apprised them of the agenda regarding consideration and adoption of 3 original and 9 Action-taken draft Reports and oral evidence of the representatives of the (i) Ministry of Fisheries, Animal Husbandry and Dairying (Department of Fisheries) and the (ii) Ministry of Heavy Industries.

3. Thereafter, the Committee took up the following three draft Reports and nine Action taken Reports for consideration and adoption:-

(i) **Action-taken by the Ministry of Minority Affairs on the Recommendations/ Observations made by the Committee in their Twenty Fifth Report (Seventeenth Lok Sabha) regarding the delay in laying the Annual Reports and Audited Accounts of the Maulana Azad Education Foundation, New Delhi.**

(ii)	X	X	X	X	X;
(iii)	X	X	X	X	X;
(iv)	X	X	X	X	X.
(v)	X	X	X	X	X;
(vi)	X	X	X	X	X;
(vii)	X	X	X	X	X X;
(viii)	X	X	X	X	X.
(ix)	X	X	X	X	X.
(x)	X	X	X	X	X.
(xi)	X	X	X	X	X.
(xii)	X	X	X	X	X X.

The above mentioned three draft Reports and nine Action taken Reports were unanimously adopted by the Committee. The Chairperson was authorized by the Committee to finalize and present these Reports to the Lok Sabha.

4-7. X X X X X

The Committee then adjourned.

(A Copy of the verbatim proceedings of the sitting is kept.)
